

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2339
TO BE ANSWERED ON 21ST DECEMBER, 2022**

LIFTING THE BAN ON EXPORT OF WHEAT AND RICE

2339. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has sufficient food stocks in the Country for domestic consumption and public distribution system, if so, the details thereof;
- (b) whether the Government would lift the ban on export of wheat and rice, if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government has reduced the procurement of wheat in the rabi season, if so, the details thereof?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): Yes Sir. The stock of foodgrains in the Central Pool as on 01.10.2022 was 432.13 lakh tons against the foodgrains stocking norms of 307.70 lakh tons for October-December quarter. This is adequate to meet the domestic requirement under National Food Security Act (NFSA), Other Welfare Schemes (OWS) and Additional allocation (natural calamity, festival, etc.).

(b): The Government priorities food security as enshrined under the National Food Security Act, 2013 and hence provides all means to ensure adequate stock of foodgrains in the Central Pool.

(c): No Sir, does not arise.
